GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 772

TO BE ANSWERED ON JULY 21, 2022

REHABILITATION OF SLUM DWELLERS

NO. 772. SHRI JAYADEV GALLA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether there are the Government schemes in operation for rehabilitation of slum dwellers during the COVID-19 pandemic;
- (b) if so, the progress of permanent houses completed for slum dwellers, State-wise;
- (c) the details of the number of slum women who have permanent houses registered under their name, State-wise;
- (d) the number of slums that do not have proper drainage facilities, State-wise;
- (e) the percentage of sanctioned houses that are completed under the In Situ Slum Redevelopment (ISSR) component of the Pradhan Mantri Awas Yojana (PMAY), State-wise; and
- (f) the reasons for delays, if any, for works carried out in Andhra Pradesh under the ISSR component of PMAY?

ANSWER

THE MINISTER OF STATE IN THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a): Land and colonization are State subjects. Schemes related to rehabilitation of slum dwellers are implemented by States/ Union Territories (UTs) through their implementing agencies and were effective during COVID-19 pandemic period also. However, Ministry of Housing and Urban Affairs (MoHUA) is supplementing the efforts of States/ UTs by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25 June 2015 to provide pucca

house with basic amenities to the urban poor including slum dwellers across the country. Eligible families/ beneficiaries can avail the benefit of PMAY-U through four available verticals i.e. Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

- (b): The State-wise details of houses sanctioned, grounded and completed under PMAY-U including slum dwellers is at Annexure-I.
- (c): The State-wise details of the number of houses sanctioned for women beneficiaries under PMAY-U including slum dwellers is at Annexure-II.
- (d): The State-wise data pertaining to number of slums that do not have proper drainage facilities is not maintained by this Ministry.
- (e): The State-wise details of houses sanctioned and completed under ISSR component is at Annexure-III.
- (f): No projects have been sanctioned under ISSR component of the PMAY-U in Andhra Pradesh.

State/ UT-wise details of houses sanctioned, grounded for construction and completed forbeneficiaries including slum dwellers under various components of PMAY-U including ISSR component

S. No.	State/ UT	Number of Houses sanctioned	Number of Houses Grounded	Number of Houses Completed
1	A&N Islands	604	377	45
2	Andhra Pradesh	20,71,776	18,62,875	5,45,097
3	Arunachal Pradesh	8,999	7,783	3,234
4	Assam	1,61,309	1,46,487	47,967
5	Bihar	3,68,221	3,07,034	95,383
6	Chandigarh	1,194	1,129	1,129
7	Chhattisgarh	3,18,440	2,52,320	1,47,780
8	D&NH and D&D	10,011	8,789	6,370
9	Delhi	28,449	27,288	27,288
10	Goa	3,097	2,867	2,865
11	Gujarat	10,54,790	8,73,505	7,34,981
12	Haryana	1,65,427	87,344	52,988
13	Himachal Pradesh	13,053	12,625	7,687
14	J&K	48,832	46,017	13,867
15	Jharkhand	2,34,114	2,07,115	1,11,664
16	Karnataka	7,00,578	5,90,408	2,71,798
17	Kerala	1,57,430	1,27,521	1,02,252
18	Ladakh	1,363	1,071	594
19	Lakshadweep	-	-	-
20	Madhya Pradesh	9,76,547	8,35,840	5,10,301
21	Maharashtra	16,34,553	8,60,514	6,31,629
22	Manipur	56,029	41,337	5,560
23	Meghalaya	4,752	3,598	901
24	Mizoram	40,452	32,494	5,270
25	Nagaland	32,335	31,749	7,153
26	Odisha	2,12,950	1,58,549	1,06,018
27	Puducherry	16,039	15,565	6,844
28	Punjab	1,24,022	1,00,247	54,786
29	Rajasthan	2,66,692	1,69,409	1,37,470
30	Sikkim	701	562	179
31	Tamil Nadu	6,91,236	6,24,887	4,55,262
32	Telangana	2,47,079	2,35,044	2,09,576
33	Tripura	94,289	79,262	59,538
34	Uttar Pradesh	17,63,900	15,24,318	11,06,276
35	Uttarakhand	66,473	39,699	24,902
36	West Bengal	6,93,436	4,77,478	2,79,421
	Total	122.69 Lakh	101.94 Lakh*	61.15 Lakh*

^{*} Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.

State/ UT-wise details of number of houses sanctioned for women beneficiaries including slum dwellers under PMAY-U

S. No.	State/ UT	Number of houses sanctioned
1	A&N Islands	204
2	Andhra Pradesh	17,87,729
3	Arunachal Pradesh	7,868
4	Assam	2,03,169
5	Bihar	1,88,960
6	Chandigarh	1,088
7	Chhattisgarh	2,39,483
8	D&NH and D&D	9,656
9	Delhi	25,741
10	Goa	2,751
11	Gujarat	8,80,869
12	Haryana	98,523
13	Himachal Pradesh	11,694
14	J&K	34,280
15	Jharkhand	1,93,455
16	Karnataka	5,02,100
17	Kerala	1,45,715
18	Ladakh	650
19	Lakshadweep	-
20	Madhya Pradesh	8,53,686
21	Maharashtra	11,39,489
22	Manipur	49,203
23	Meghalaya	5,928
24	Mizoram	29,290
25	Nagaland	25,998
26	Odisha	1,68,721
27	Puducherry	15,533
28	Punjab	85,149
29	Rajasthan	1,99,472
30	Sikkim	370
31	Tamil Nadu	5,40,430
32	Telangana	2,28,959
33	Tripura	89,126
34	Uttar Pradesh	12,32,472
35	Uttarakhand	41,477
36	West Bengal	6,06,797
	Total	96,46,036

State/ UT-wise details of houses sanctioned, grounded for construction and completed under ISSR component of PMAY-U

S. No.	State/UT	Number of Houses Sanctioned	Number of Houses Grounded	Number of Houses Completed
1	A&N Islands	-	-	-
2	Andhra Pradesh	1,617	1,617	82
3	Arunachal Pradesh	1,536	1,536	-
4	Assam	108	64	-
5	Bihar	11,276	7,344	4,171
6	Chandigarh	-	-	-
7	Chhattisgarh	300	300	300
8	D&NH and D&D	-	-	-
9	Delhi	-	-	-
10	Goa	-	-	-
11	Gujarat	89,502	62,031	31,884
12	Haryana	3,593	2,126	1,417
13	Himachal Pradesh	300	104	-
14	J&K	-	-	-
15	Jharkhand	3,931	2,986	2,882
16	Karnataka	23,125	22,853	20,975
17	Kerala	2,118	1,188	725
18	Ladakh	369	77	62
19	Lakshadweep	-	-	-
20	Madhya Pradesh	8,123	8,123	6,335
21	Maharashtra	2,24,618	86,213	46,552
22	Manipur	-	-	-
23	Meghalaya	-	-	-
24	Mizoram	142	142	142
25	Nagaland	1,054	1,054	702
26	Odisha	17,595	9,981	4,942
27	Puducherry	-	-	-
28	Punjab	1,025	-	-
29	Rajasthan	21,908	16,699	12,841
30	Sikkim	-	-	-
31	Tamil Nadu	4,880	4,871	4,770
32	Telangana	1,198	256	256
33	Tripura	3,005	3,005	3,000
34	Uttar Pradesh	8,409	5,495	5,438
35	Uttarakhand	3,130	2,237	1,448
36	West Bengal	472	442	192
Total		4,33,334	2,40,744	1,49,116